

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-103**

IB-1443(ND)/2019

In

I.A No. 2089/CIII/ND/2020

**IN THE MATTER OF:**

M/s. Elite Steels Pvt. Ltd.

**Vs.**

M/s. Growthways Trading Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 07.09.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent/CD :

For the IRP :

For the IT Deptt. :

: Mr. Mohit Nandwani, Advocate

: Mr. Manoj Kumar Garg, Advocate

: Mr. Deepak Anand, Mr. Vipul Aggarwal

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 28.09.2020.



**(Madhu Narula)**

**Court Officer**